

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Raj West Power Ltd.Appellant(s)
Versus**

**Rajasthan Electricity Regulatory Commission & Ors.
...Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swatika Sahoo
Counsel for the Respondent(s): Mr. P.N. Bhandari for R.2, 3 & 4
Mr. R.K. Mehta,
Mr. R.R. Pathak for R.1**

ORDER

Post the matter for hearing on **05.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm